NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Hearing	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHO	SIGNATURE M
<u>(i)</u>	Havi Praend. M.S.	Petilboner	Humpias J. 4
(2)	Rishika Showath	Petil Woner operational crea	Whor Profes
(3)	Navasimhan Sangah		_ N

ORDER

Counsel for Petitioner is present. He undertake to take demand notice to the Corporate Debtor in compliance of the objections raised by the Registry. List it on 20/10/2017.

Member (T)

Member (J)